Declaration of Assets and Liabilities

Year -2021

I, Akanksha Shree, daughter of Sri.Ajay Kumar ,aged 23 years, belonging to Bihar Legislative Assembly service and presently working as Assistant. give herein the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

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Sr. No.	Description	Self	Spouse Name(S	Dependa nt-1 Name	Dependa nt-2 Name	Dependant-3 Etc. Name	
(i)	Cash	Rs.10,000/-	NIL	NIL	NIL		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1,80,000/-	NIL	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LICNo 829417134 Rs. 1,40,454/-	NIL	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL NIL	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	50gm Rs- 2,25,000/-	NIL	NIL	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL		
(ii) Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		NIL	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NIL			
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments dealing with supply of electricity	NIL	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments	NIL	NIL		

	dealing with government transport (including aircraft and helicopters)		erritinostation =		
	(f) Other dues, if any	NīL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assesment Year 2019-2020 Pan no- GCDPS3398G	Explanative and Light the American Country South Country S		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL		
	(iv) Property Tax/ Share in ancestral property.	NIL	NIL		

C. Personal Detail

GPF/CPF/PRAN No.	:-	110124056371								
Gender	:-	F (M/F)								
Date of Birth	:-	2	3	0	2	1	9	9	7	DD/MM/YYYY
Class/Group	:-	В] (A	/B/C)					
Cadre	:-	ADI	MINIST	RATIV	1, 4, 8,					
		B.S	.S Bi	har Se	cretari	at Serv	ice et	c.)		16
Home District	:-	PATI	NA							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 3 Kanksha Sheree

Name of Employee:.AKANKSHA SHREE

Place: Patna Designation:..ASSISTANT

Date: 15/02/2021 . Department:...BIHAR LEGISLATIVE ASSEMBLY...

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.